

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 55 of 2023 (SZ)

IN THE MATTER OF

S. Vijay

...Applicant(s)

Versus

The Additional Chief Secretary to Government,

Water Resource Department,

Chennai and Others

...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel

National Green Tribunal

Southern Zone

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SOUTHERN ZONE, CHENNAI
O.A. No. 55 of 2023**

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STATUS REPORT FILED BY THE DISTRICT COLLECTOR

I, S.Karmegam, I.A.S., S/o Sellamuthu, aged 58, Indian, presently discharging my duties as the District Collector, Salem District, file this status report as.

1. I respectfully submit that this applicant Thiru.S.Vijay has filed this application praying for directions to the respondents to construct the check dams and rainwater harvesting structures in Sengaradu, Chettichavadi and Thathayangarpati Villages situated at Omalur Taluk, Salem District, as has been laid down in the Environmental Clearance dated 14.10.2020.

2. I respectfully submit that on the above prayer, this Hon'ble Tribunal has ordered on 30.05.2023, to explore whether the pipelines engaged can be extended to the applicant village viz., Thekkampatti

Village Panchayat, Omalur Panchayat Union, Salem District and to construct check dams to supply water to the farmers during the rainy season as directed in the Environmental Clearance.

3. I respectfully submit that in this connection suitable inspection has been conducted and places for the construction of check dams has been selected in Sethakalthittu and Thathaiyangarpatti habitations in Tekkampatty Village Panchayat in Omalur Block, Salem District under the financial assistance from TANMAG, Salem District.

4. I respectfully submit that in continuation to the above selection of site, a meeting was conducted on 04.08.2023 at Collectorate, Salem by the District Collector, Salem. The Additional Collector (Dev), District Rural Development Agency, General Manager, TANMAG, Assistant Director (RD) (Pts), Block Development Officer (VP), Omalur Block and Assistant Engineer (RD), Omalur Block were participated in this meeting. The above selected site was personally inspected by the District Collector, Salem District on 08.08.2023 and on his concurrence, suitable estimates for Rs.15.90 lakhs have been prepared and forwarded to TANMAG, Salem District for sanctioning funds and execution of works. The progress in this regard is being closely monitored.

5. I respectfully submit that in respect of extension of pipelines to the applicant village viz., Thekkampatti Village Panchayat, Omalur

Panchayat Union, Salem District is also being perused by the appropriate technical persons and the progress in this regard is also being closely monitored. After the completion of inspection and assessment, I will file separate status report before this Hon'ble Tribunal along with the compliance report on the construction of check dams.

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this Status Report and Action Taken Report on file and pass such further other orders which it deems fit to the case and thus render justice.


Signature
**COLLECTOR,
SALEM.**

Dated :17.08.2023

VERIFICATION

I, S.Karmegam, I.A.S., S/o Sellamuthu, aged 58, Indian, presently discharging my duties as the District Collector, Salem District, solemnly affirm that the contents of this Report are true to the best of my knowledge based on the records and I have not suppressed any facts.


Signature
**COLLECTOR,
SALEM.**

Dated 17.08.2023